

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6157**  
**TO BE ANSWERED ON 11.04.2017**

**FOOD VENDORS AND HAWKERS**

6157. SHRI R. DHRUVA NARAYANA:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government has received State/UT-wise details of food vendors and hawkers, if so, the details thereof;
- (b) whether the Government has identified the illegal establishments and taken any corrective course of action for the same;
- (c) whether the Government has introduced any policy or legislation to protect their interests and promote their welfare, if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has issued any guidelines for ensuring hygiene and quality of food sold by food vendors and hawkers, if so, the details thereof, if not, the alternative measures undertaken to protect the consumers health and to ensure maintenance of cleanliness?

**ANSWER**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री**  
**(श्री सी. आर. चौधरी)**

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI C. R. CHAUDHARY)**

(a) : Under Section 31 of the Food Safety and Standards Act, 2006, no person can commence or carry on any food business except under a licence. However, petty food business operators, including vendors and hawkers, are only required to register themselves with the appropriate authorities.

As per the information provided by State Food Authorities, the number of licences issued and registration granted to food business operators, including food vendors and hawkers, by State Food Authorities is at **Annexure-I**.

(b) : The implementation and enforcement of provisions of Food Safety and Standards Act, 2006 primarily rests with the State/ UT Governments. The issue of operation of food establishments by some FBOs without the mandatory licence /registration is pursued by FSSAI with the State Food Authorities at the meetings of the Central Advisory Committee as well as through periodic communications.

(c) & (d) : In order to protect the rights of urban street vendors and to regulate street vending activities and for matters connected therewith or incidental thereto, Ministry of Housing and Urban Poverty Alleviation has notified an Act namely “The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014”. The Act came into force w.e.f. 01-05-2014. The implementation of provisions of the Act lies with the State/UT Government.

The Act provide for Rights and obligations of Street Vendors, which inter-alia makes it incumbent upon them to maintain cleanliness and public hygiene in the vending zone and the adjoining areas. The Act also provides for framing of a scheme by the State/UT Governments. The Scheme to be framed and notified by the State/UT Governments is also to include the provisions relating to terms and conditions for street vending including norms to be observed for upkeeping public health and hygiene.

FSSAI under Schedule 4 Part I A of (Licensing & Registration) FSS Regulations, 2011, has prescribed the Sanitary and Hygienic Requirements for Street Food Vendors and Units other than manufacturing /processing units. These requirements act as a guidance for food vendors and hawkers to ensure that the food sold is hygienic and of good quality.

BIS has also formulated an Indian Standard IS16066:2017 for Street Food Vendors – Food Safety Requirements in March, 2017 laying down control check points etc. for ensuring safe food to the consumers.

FSSAI has also undertaken training of Street Food Vendors at Delhi educating them about these requirements and is working with training partners for providing training for Food Supervisors and Food Handlers in various kinds of Food Businesses.

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**STATEMENT REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.6157 FOR 11.04.2017 REGARDING FOOD VENDORS AND HAWKERS.**

| <b>REPORT ON LICENSING/ REGISTRATION in STATES/UTs</b> |                          |                               |                                    |
|--|--------------------------|-------------------------------|------------------------------------|
| <b>S. No.</b>  | <b>Name of State</b>     | <b>No. of Licenses Issued</b> | <b>No. of Registrations Issued</b> |
| 1  | Andaman & Nicobar Island | 884                           | 9637                               |
| 2  | Andhra Pradesh           | 31384                         | 43204                              |
| 3  | Arunachal Pradesh        | 1806                          | 7145                               |
| 4  | Assam                    | 6212                          | 4462                               |
| 5  | Bihar                    | 10474                         | 25522                              |
| 6  | Chandigarh               | 3707                          | 1681                               |
| 7  | Chhattisgarh             | 11772                         | 11332                              |
| 8  | Dadara& Nagar Haveli     | 908                           | 2565                               |
| 9  | Daman & Diu              | 585                           | 3902                               |
| 10   | Delhi                    | 17050                         | 57817                              |
| 11   | Goa                      | 2998                          | 22875                              |
| 12   | Gujarat                  | 49384                         | 112223                             |
| 13   | Haryana                  | 8163                          | 16435                              |
| 14   | Himachal Pradesh         | 8202                          | 89535                              |
| 15   | Jammu & Kashmir          | 9459                          | 82912                              |
| 16   | Jharkhand                | 5765                          | 13881                              |
| 17   | Karnataka                | 100662                        | 235621                             |
| 18   | Kerala                   | 55488                         | 164603                             |
| 19   | Lakshadweep              | 19                            | 1752                               |
| 20   | Madhya Pradesh           | 38549                         | 389885                             |
| 21   | Maharashtra              | 205688                        | 691285                             |
| 22   | Manipur                  | 864                           | 5010                               |
| 23   | Meghalaya                | 1578                          | 3108                               |
| 24   | Mizoram                  | 584                           | 3926                               |
| 25   | Nagaland                 | 611                           | 5383                               |
| 26   | Odisha                   | 9179                          | 13299                              |
| 27   | Puducherry               | 1523                          | 3056                               |
| 28   | Punjab                   | 18295                         | 105290                             |
| 29   | Rajasthan                | 46,369                        | 183606                             |
| 30   | Sikkim                   | 1343                          | 4510                               |
| 31   | Tamil Nadu               | 33415                         | 156936                             |
| 32   | Telengana                | 15347                         | 12694                              |
| 33   | Tripura                  | 1161                          | 3848                               |
| 34   | Uttarakhand              | 9052                          | 67002                              |
| 35   | Uttar Pradesh            | 51,722                        | 402072                             |
| 36   | West Bengal              | 25130                         | 61428                              |
| <b>Total</b>   |                          | <b>7,85,332</b>               | <b>30,19,442</b>                   |

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